IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No.07(ND)/2017

IN THE MATTER OF:

Ratangiri Gas & Power Pvt. Limited

.... Petitioner

AND

Konkon LNG Pvt. Ltd.

.... Respondent

Order under Section 230-232 of the Companies Act

Order delivered on 22.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri R. Varadharajan, Hon'ble Member(Judicial)

For the Petitioner

Shri Manpreet Lamba, Advocate

For the Respondent

Ms. Smriti Churiwal, Adv. for Objector

ORDER

As the appeal is pending against the order dated 16.08.2017, which is posted for hearing on 5th October, 2017.

The matter is adjourned to 27th October, 2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

-Sd-

(R. VARADHARAJAN) MEMBER(JUDICIAL)

22.09.2017 V. Sethi